

Question**Question****ENCROACHMENT OF PRIVATE LAND ON NATIONAL HIGHWAY NO.**

44

1435. SHRI PETER G. MARBANIANG: Will the Minister of DEFENCE be pleased to state:

(a) whether the Border Roads Development Board which runs the National Highway No. 44 from Jowdi to Rattacherra has encroached into private land at Juber, Jaintia hills without owners' permission;

(b) if so, the facts in this regard; and

(c) the reasons why the Border Roads Development Board did not respect the land tenure system of the Jaintia hills of Meghalaya?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) No, Sir. The lands required for realignment at Juber have been taken over through the State Civil authorities, after following the given procedure. Compensation amounts, as assessed by State authorities, are being paid.

(b) and (c) Do not arise.

CONSTRUCTION OF BRIDGES ON BORDER ROAD FROM SHELLA TO BALAT IN MEGHALAYA

1436. SHRI PETER G. MARBANIANG: Will the Minister of DEFENCE be pleased to state:

(a) whether the construction of the two main bridges on the border road from Shella to Balat in Meghalaya under General Reserve Engineer Force Organisation has not been started so far;

(b) if so, the reasons therefor; and

(c) when the work on these bridges is likely to start?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) Yes, Sir.

(b) and (c) The Shella Balat road is one of the four roads entrusted to the Border Roads Organisation (BRO) for construction under the Sensitive Border Area Scheme, in the State of Meghalaya. Work on one of the bridge at RINKU will

commence after the monsoon season, this year. The construction of the second bridge on Shella-Balat road and certain items of left over works on all the four roads can not be accommodated within the sanctioned project cost. The Government of Meghalaya has been requested to take over all the four roads and complete the remaining works.

CONSTRUCTION OF VYPEEN-ERNAKULAM BRIDGE IN KERALA

1437. Prof. K. V. THOMAS: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any proposal for the construction of Vypeen-Ernakulam bridge under the Centrally Aided Programme of State Roads of Inter-State or economic importance; and

(b) if so, the progress made in processing this proposal?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) Does not arise.

EXPORTS TO USSR

1438. PROF. K. V. THOMAS: Will the Minister of COMMERCE be pleased to state:

(a) the names of Indian products for export to USSR under the Indo-USSR Trade Protocol for 1991; and

(b) when the Protocol for 1992 is likely to be finalised and signed?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) The 1991 Indo-Soviet Trade Protocol lists over 80 items for export from India to the USSR. These include Agricultural products, Minerals and Ores, Leather products, Textiles including garments, jute and Coir products, Chemicals and Chemical products, Engineering goods, etc.

(b) Annual Trade Plans are concluded only towards the end of the preceding calendar year.